## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.948/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES:

Leo Coutinho and others

V/s.

Rockford Strutures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

## <u>ORDER</u>

- This Petition is transferred from the Hon'ble High Court filed u/s 433(e) of the 1. Old Act.
- Since the matter is listed for the first time, therefore required to comply with the 2. provisions of the Insolvency and Bankruptcy Act, 2016.
- The matter is adjourned to 23rd June, 2017. 3.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017